

IN THE HIGH COURT OF KARNATAKA, DHARWAD BENCH  
BEFORE  
THE HON'BLE JUSTICE ASHOK S. KINAGI  
&  
THE HON'BLE JUSTICE RAJESH RAI K

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COURT HALL NO :3  
WARNING LIST - I

Sl.No.	Case No.		Adv for Pet/Appl/Comp.	Adv for Resp.
<b><u>FINAL HEARING</u></b>				
1	CRL.A 100048/2019 (U/SEC.376,342,324,504 AND 506 R/W SEC.34 OF IPC AND SEC.4 OF POCSO ACT) (ADMITTED ON 28/03/2019) (CRL.A 100321/2019 DISPOSED FILED K/B) (TCR +2PB K/B)	(C, )	K L PATIL SRINIVAS B NAIK B G INDI	ADDL SPP
2	CRL.A 100438/2019 (ADMITTED ON 04.02.2020) (APPELLANT/ACCUSED NO.01 IS ON BAIL V/O/DTD. 27/02/2020) (TCR + 2 PB K/B) <u>Connected With</u>	(C, )	ARAVIND D KULKARNI D G KULKARNI	ADDL SPP
2.1	CRL.A 100439/2019 (ADMITTED ON 04/02/2020) (APPELLANT/ACCUSED NO.02 IS ON BAIL V/O/DTD. 27/02/2020)	(C, )	GANGADHAR J M	ADDL SPP
3	CRL.A 100006/2020 (ADMITTED ON 17/10/2022) (TCR + 2 PB K/B) <u>Connected With</u>	(A, )	ARAVIND D KULKARNI	K M SHIRALLI FOR R1 ADDL. SPP FOR R2
3.1	CRL.A 100551/2022 (APPEAL ADMITTED ON 10/03/2023) (TCR +2 PB RECEIVED IN CONNECTED APPEAL)	(A, )	GOVERNMENT ADVOCATE	K M SHIRALLI AND ALPHA SHIRALLI FOR RESPONDENT
4	CRL.A 100009/2020	(C, )	K L PATIL SRINIVAS B NAIK GOURISHANKAR MOT	SPP

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Connected With

- 4.1 CRL.A 100008/2020 (C, ) K L PATIL ADDL. SPP  
(VAKALATH FILED BY VIDYASHANKAR G  
SRI. W M SHAHPURI ADV. DALWAI  
ON S S BETURMATH  
14.02.2023 IS KEPT S A SANDUR  
BELOW FOR RETURN WITH B G INDI  
OFFICE OBJECTION)  
(TCR, 2 PB K/B)
- 5 CRL.A 100054/2020 (C, ) IRFAN JALGAR, ADDL SPP  
(U/SEC.374(2) OF CRPC) VIJAY S CHINIWAR  
(ADMITTED ON S H JATTI & S I  
24.07.2020) WADDAR  
(APPELLANT / ACCUSED  
IS ON BAIL  
V/O/DTD 24/07/2020)  
(TCR + 2 PB K/B)
- 6 CRL.A 100099/2020 (C, ) JAGADISH PATIL ADDL SPP  
(ADMITTED ON  
13/05/2020)  
(APPELLANT/ACCUSED  
NO.2 IS ON BAIL  
V/O/DTD 06/07/2020)  
(COMMON TCR +2 PB K/B)
- Connected With
- 6.1 CRL.A 100051/2020 (C, ) R M JAVED ADDL SPP  
(APPELLANT/ACCUSED  
NO.1 IS ON BAIL  
V/O/DTD 14/07/2020)
- 6.2 CRL.A 100145/2020 (C, ) SRINAND A PACHHAPURE ADDL SPP  
(ADMITTED ON RAJENDRA R PATIL  
06/07/2020)  
(APPELLANT/ACCUSED  
NO.3 IS ON  
BAIL V/O/DTD  
06/07/2020)
- 7 CRL.A 100107/2020 (A, ) ADDL SPP  
(ADMITTED ON  
21/12/2021) NAGARATHNA S PATTAR &  
(COMMON TCR IN SHAMSUNDAR N PATTAR FOR  
SC.NO.237/2011 R1 & R2  
+ 2PB K/B)  
(A, B, B1 & 5  
REGISTERS MARKED  
AS EXHIBITS P-13,  
P-14, P-17, P-21,  
P-26 & EXHIBITS D-8  
ARE IN BRANCH)
- Connected With
- 7.1 CRL.A 100029/2020 (A, ) PRAKASH N HOSAMANE  
(ADMITTED ON S B DEYANNAVAR FOR R1 &  
06-08-2021) R2  
ADDL. SPP : SERVED

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- 8 CRL.A 100132/2020 (A, ) ADDL SPP  
(APPEAL IS ADMITTED ON 14/11/2022)  
(TCR + 2 PB K/B) IRFAN I JALGAR &  
VIJAY S CHINIWAR
- 9 CRL.A 100133/2020 (A, ) SPP  
APPEAL ADMITTED ON 16-08-2021  
(TCR + WL & PB KEPT BOOK) CHIDAMBAR R NAIK &  
MAHANTESH S HIREMATH FOR R1-R6
- 10 CRL.A 100136/2020 (A, ) ADDL. SPP  
(ADMITTED ON 30/05/2022)  
(TCR & PB KEPT BELOW) S B DEYANNAVAR FOR R1 &  
R4  
SHARAD M PATIL FOR R2 &  
R3 (VK)
- Connected With
- 10.1 CRL.A 100025/2020 (A, ) LAXMAN T MANTAGANI ADDL SPP FOR R1  
(ADMITTED ON 30/11/2021) NAGARAJ J S B DEYANNAVAR FOR R2 &  
(COMPLAINANT APPEAL) APPANNANAVAR R5 /A1 & A4  
(TCR+ 2 PB K/B) SHARAD M PATIL FOR R3 &  
R4/A2 & A3
- 11 CRL.A 100138/2020 (C, ) K M SHIRALLI ADDL SPP  
(U/SEC.374(2) OF CRPC)  
(ADMITTED ON 06/07/2020)  
(A1 TO A4 ARE ON BAIL V/O/DTD. 17.02.2021)  
(TCR + 2 PB K/B)
- 12 CRL.A 100176/2020 (A, ) JAGADISH PATIL  
(APPEAL ADMITTED ON 14/07/2021)  
(COMPLAINANT APPEAL) ADDL SPP FOR R1  
(TCR + PB KEPT BELOW) A M GUNDAWADE &  
PRASHANT MATHAPATI FOR R2 TO R8
- 13 CRL.A 100178/2020 (A, ) SPP  
(R2-DEAD, DEATH CERTIFICATE FURNISHED)  
(APPEAL IS ADMITTED ON 19-07-2021)  
(TCR & 2 PBS K/B) B S KUKANAGOUDAR FOR R1  
& R3  
R2 : DEAD
- 14 CRL.A 100189/2020 (A, ) SRINAND A PACHHAPURE  
(ADMITTED ON 18-11-2021)  
(COMPLAINANT APPEAL) ADDL SPP FOR R1  
(TCR+PB K/B) GURUDEV GACHCHINAMATH  
FOR R2 TO R9
- Connected With
- 14.1 CRL.A 100062/2020 (C, ) G I GACHCHINAMATH  
ADMITTED ON 24/02/2020 ADDL SPP  
(APPELLANT/ACCUSED IS ON BAIL  
V/O/DTD : 24/02/2020)  
(COMMON TCR + 2 PB K/B)

**COURT HALL NO :3**

- 14.2 CRL.A 100323/2020 (A, ) SPP  
ADMITTED ON 23/07/2021  
G I GACHCHINAMATH FOR R1  
TO R8
- 15 CRL.A 100190/2020 (C, ) AVINASH M ANGADI  
(U/SEC.374(2) OF CRPC)  
HCGP  
(APPEAL IS ADMITTED ON  
22/07/2021)  
(COMMON TCR+2PB K/B)  
Connected With
- 15.1 CRL.A 100527/2021 (A, ) ADDL SPP  
(APPEAL IS ADMITTED ON  
17/03/2022)  
AVINASH M ANGADI
- 16 CRL.A 100196/2020 (A, ) SPP  
APPEAL ADMITTED ON  
18.11.2021  
SRINAND A PACHCHAPURE &  
(TCR + PBS KEPT BELOW) RAJENDRA R PATIL FOR R1  
TO R5 & R7  
SRINAND A PACHCHAPURE &  
PALLAVI S PACHCHAPURE  
FOR R6
- 17 CRL.A 100203/2020 (A, ) SPP  
(APPEAL ADMITTED ON  
15-09-2021)  
H R DESHAPANDE FOR R1 &  
(TCR AND PB KEPT R2  
BELOW)
- 18 CRL.A 100204/2020 (A, ) SPP  
(APPEAL ADMITTED ON  
17-08-2021)  
GOURISHANKAR MOT &  
(TCR + 02 PB KEPT ASSOCIATES  
BELOW) PW1- (VICTIM) & PW2-  
(COMPLAINANT) -SERVED  
(REPORT K/B)
- 19 CRL.A 100206/2020 (A, )  
APPEAL ADMITTED ON SHRIKANT T PATIL &  
10.08.2021 ROHIT S PATIL  
(COMPLAINANT APPEAL) ADDL. SPP FOR R1  
(TCR +PBS KEPT BELOW) U G KATTIMANI & S  
MUBARAK BEGUM FOR R2 &  
R3  
M J PEERJADE FOR R2  
(VK+NOC)
- 20 CRL.A 100209/2020 (A, ) S C BHUTI  
(APPEAL ADMITTED ON  
30/11/2021)  
ADDL. SPP FOR R1  
(COMPLAINANT APPEAL) A L SANDRIMANI AND  
(TCR + 2 PB'S KEPT SANTOSH B RAWOOT FOR R2-  
BELOW) R14
- 21 CRL.A 100221/2020 (A, ) SPP  
(APPEAL ADMITTED ON  
06/07/2023)  
T HANUMAREDDY FOR R1 TO  
TCR+ 2 PB'S KEPT BELOW R3 (VK)  
H R DESHPANDE FOR R1 (VK  
FILED) (NOC NOT  
OBTAINED)

**COURT HALL NO :3**

22	CRL.A 100232/2020 (ADMITTED ON 30/09/2020) (APPELLANT/ACCUSED NO.01 IS ON BAIL) (TCR K/B)  <u>Connected With</u>	(C, )	H R DESHPANDE K L PATIL (VK)	ADDL SPP
22.1	CRL.A 100085/2020 (ADMITTED ON 19-02-2020) (APPELLANT / ACCUSED NO 3 IS ON BAIL) (TCR K/B) (PB K/B)	(C, )	H R DESHPANDE K L PATIL (VK)	ADDL SPP
22.2	CRL.A 100156/2020 (ADMITTED ON 14/07/2020) (APPELLANT / ACCUSED NO 02 IS ON BAIL) (COMMON TCR + 2 PB K/B)	(C, )	K L PATIL S A SONDUR S S BETURMATH	ADDL SPP
23	CRL.A 100249/2020 (APPEAL ADMITTED ON 23.03.2022) (2 COMMON TCR IN SC 19/2013 & CC 17/2013 K/B) (PB K/B)  <u>Connected With</u>	(A, )	ADDL SPP	S C HIREMATH AND S B HEBBALLI FOR R1 H N GULARADDI FOR R2 SANTOSH B MALAGOUDAR FOR R3
23.1	CRL.A 100060/2020 (APPEAL ADMITTED ON 05.06.2020) (APPELLANT/ACCUSED NO.1 IS ON BAIL V/O/DTD. 25/02/2020)	(C, )	S C HIREMATH S B HEBBALLI	ADDL SPP
23.2	CRL.A 100084/2020 (APPEAL ADMITTED ON 20.02.2020) (APPELLANT/ACCUSED NO.2 IS ON BAIL V/O/DTD. 20/02/2020)	(C, )	H N GULARADDI	ADDL SPP
23.3	CRL.A 100087/2020 (APPEAL ADMITTED ON 27.02.2020) (APPELLANT/ACCUSED NO.3 IS ON BAIL V/O/DTD 27/02/2020)	(C, )	SANTOSH B MALAGOUDAR PRIYANKA H PAWAR	ADDL SPP
24	CRL.A 100252/2020 APPEAL ADMITTED ON 19.11.2021 (TCR + PB KEPT BELOW)	(A, )	SPP	K L PATIL FOR R1 & R2 R3 : DELETED V/O/D:19.11.2021 V/O/DTD: 06.08.2021 R3 NOTICE DISPENSED WITH

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25	CRL.A 100257/2020 (APPEAL ADMITTED ON 18/06/2021) (APPELLANT/ACCUSED IS ON BAIL V/O/DTD 28/06/2021) (TCR +PBS K/B)	(C, )	K M SHIRALLI	ADDL SPP FOR RESPONDENT
26	CRL.A 100260/2020 (U/SEC.374(2) OF CRPC) (APPEAL ADMITTED ON 15.06.2022) A/W MEMO DTD. 11/12/2023 FILED BY THE ADV. FOR THE APPELLANT (5 YEARS 8 MONTHS)  <u>Connected With</u>	(C, )	K S PATIL	ADDL SPP
26.1	CRL.A 100261/2020 (ADMITTED ON 19.01.2021) (APPELLANTS / ACCUSED NO.2 & 3 ARE IN CUSTODY SINCE 06.04.2018) (COMMON TCR, 2PB K/B)	(C, )	K S PATIL	ADDL. SPP
26.2	CRL.A 100002/2021 (APPEAL ADMITTED ON 25/01/2021) (ACCUSED NO.1 IS IN CUSTODY SINCE 06.04.2018)	(C, )	K S PATIL	ADDL SPP
27	CRL.A 100042/2021 (APPEAL ADMITTED ON 23-11-2021) (TCR+2PB K/B)	(A, )	DATTATRAYA T HEBBAR	N M PATIL FOR R1 (AMICUS CURIAE) HCGP FOR R2
28	CRL.A 100100/2021 (ADMITTED ON 20/03/2023) (TCR + 2 PB K/B)	(A, )	ABHINANDAN M GUNDAWADE	RAM P GHORPADE AND KIRANKUMAR S CHATTIMATH FOR R1 & R2 S S NIRANJAN FOR R3 & R4 R5: SHARANAPPA- SERVED R6: YALLAPPA: SERVED R7: ADDL. SPP

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- 29 CRL.A 100106/2021 (374, ) T R PATIL  
(U/SEC. 341, 376(i) OF  
IPC U/SEC. 3 AND 4 OF  
POCSO ACT AND U/SEC.  
3(1(xi), (xii),  
3(2)(v) OF SC/ST  
ACT 1989)  
(ADMITTED ON  
07.12.2021)  
A/W IA 1/2021 FOR  
SUSPENSION OF SENTENCE  
& RELEASE ACCUSED NO.1  
ON BAIL  
A/W STATEMENT OF  
OBJECTIONS  
(APPELLANT/ACCUSED  
NO.1 IS IN CUSTODY  
SINCE 30-10-2015) ( 8  
YEARS 2 MONTHS)  
(TCR + PBS K/B)
- ADDL SPP  
(PW-3 ORIGINAL  
COMPLAINANT  
HULIGEMMA : SERVED  
PW-5 VICTIM : SERVED
- 30 CRL.A 100142/2021 (A, ) SPP  
(ADMITTED ON  
24/08/2021)  
(TCR+2 PB K/B)
- K S PATIL
- 31 CRL.A 100143/2021 (A, ) SPP  
(ADMITTED ON  
16/09/2021)  
(TCR + 2 PB K/B)
- CHANDRASHEKAR R HIREMATH
- 32 CRL.A 100145/2021 (C, )  
(U/SEC. 366, 376(2)(i)  
OF IPC AND  
SEC. 6 OF POCSO ACT,  
2012, AND  
3(2)(v) OF SC AND  
ST(PA) ACT  
(APPEAL IS ADMITTED ON  
28/07/2021)  
A/W IA 1/2021 FOR  
SUSPENSION OF SENTENCE  
& FINE & GRANT OF BAIL  
A/W STATEMENT OF  
OBJECTIONS  
(APPELLANT/ACCUSED IS  
IN CUSTODY  
SINCE 09/04/2021) (2  
YEARS)  
(TCR + PBS K/B)
- VEERESH S GADAD  
(NOC+VK)
- ADDL SPP FOR  
RESPONDENT/STATE  
(COPY SERVED ON ADDL  
SPP)  
R2-PALLAVI W/O JAGADISH  
BALEGAR  
(COMPLAINANT) :SERVED
- 33 CRL.A 100150/2021 (A, ) ADDL. SPP  
(APPEAL IS ADMITTED ON  
02/03/2022)  
(TCR + PBS K/B)
- JAGADISH PATIL FOR  
RESPONDENT

**COURT HALL NO :3**

- 34 CRL.A 100504/2021 (A, ) ADDL SPP  
(APPEAL ADMITTED ON 24/03/2022)  
(TCR + 2 PB K/B) S V YAJI FOR R1  
R2-SHILPA (COMPLAINANT) -  
SD
- 35 CRL.A 100506/2021 (A, ) ADDL SPP  
(ADMITTED ON 23/08/2022)  
(TCR, 2P/B K/B) J BASAVARAJ FOR R1  
APPEAL AGAINST R2 IS  
ABATED  
V/O/DTD: 10.08.2022  
COPY OF THE ORDER DTD:  
10.08.2022  
COMMUNICATED TO ADDL.  
SPP
- 36 CRL.A 100513/2021 (A, ) ADDL SPP  
(APPEAL IS ADMITTED ON 25/07/2022)  
(TCR, PBS K/B) RAM P GHORPADE
- 37 CRL.A 100518/2021 (A, ) ADDL SPP  
(ADMITTED ON 11.08.2022)  
(TCR +PBS K/B) T R PATIL
- 38 CRL.A 100520/2021 (A, ) ADDL SPP  
(ADMITTED ON 10/08/2022)  
(TCR + 2 PB K/B) NEELENDRA D GUNDE  
(AMICUS CURIAE)  
ANURADHA R DESHPANDE  
PENAL ADV FOR PW-1 &  
PW-2
- 39 CRL.A 100523/2021 (A, ) ADDL SPP  
(APPEAL IS ADMITTED ON 31/05/2022)  
TCR + 2 PB KEPT BELOW) AVINASH BANAKAR FOR R1  
TO R5
- 40 CRL.A 100037/2022 (C, ) GANAPATI M BHAT  
(U/SEC. 498A AND 302  
OF IPC) ADDL. SPP  
(APPEAL IS ADMITTED ON 30/5/2022)  
(CUSTODY PERIOD 3  
YEARS 10 MONTHS &  
AGAIN SINCE  
14.12.2021)  
(TCR + PBS K/B)
- 41 CRL.A 100112/2022 (C, ) ASHOK R  
KALYANASHETTY  
VIJAYALAXMI A  
KALYANASHETTY ADDL SPP  
(U/SEC. 302 OF IPC)  
(ADMITTED ON 16-3-2022)  
(APPELLANT/ACCUSED IS  
ON  
BAIL V/O DTD:  
26/07/2022)  
(TCR + 2 PB K/B)



**COURT HALL NO :3**

- 42 CRL.A 100280/2022 (C, ) N R KRISHNAPPA  
(ADMITTED ON 28.06.2022) NISHANTHI PRIYA ADDL SPP  
(U/SEC.374(2) OF CRPC)  
REG: IA 2/2022 FOR  
SUSPENSION OF SENTENCE  
AND GRANT OF BAIL  
A/W STATEMENT OF  
OBJECTIONS  
(APPELLANT/ACCUSED IS  
IN CUSTODY SINCE  
28.09.2019)  
(4 YEARS 3 MONTHS)  
(TCR+2 PB K/B)
- 43 CRL.A 100335/2022 (C, ) A R PATIL  
(U/SEC.374(2) OF CRPC) ADDL. SPP - SERVED  
(APPEAL ADMITTED ON  
12-12-2022)  
(APPELLANT/ACCUSED IS  
IN CUSTODY SINCE  
06/01/2019) (4 YEARS  
11 MONTHS)  
(TCR+2 PB K/B)
- 44 CRL.A 100376/2022 (A, ) ADDL SPP  
(ADMITTED ON 28/11/2023) SRINIVAS B NAIK (VK  
(TCR + 2PB K/B) FILED)  
ANMOL SHARMA - SD  
PW-1: SD  
PW-3-SD
- 45 CRL.A 100405/2022 (C, ) A C CHAKALABBI  
(ADMITTED ON 14.11.2022) & S B DODDAGOUDAR R1: ADDL SPP  
(U/SEC.376 OF IPC AND R2: ASHOK T KATTIMANI  
4 & 6 OF POCSO ACT (CORRECT VAKALATH TO BE  
2012 FILED)  
(ACCUSED IS IN CUSTODY  
SINCE 10/05/2019)  
(4 YEARS 7 MONTHS)  
(TCR + 2PB K/B)
- 46 CRL.A 100455/2022 (C, ) VIDYASHANKAR G  
(U/SEC. 302 OF IPC) DALWAI ADDL SPP  
(ADMITTED ON 18/10/2022)  
A/W IA 2/2022 FOR  
SUSPENSION OF SENTENCE  
& GRANT OF BAIL  
A/W STATEMENT OF  
OBJECTIONS  
(APPELLANT / ACCUSED  
IS IN  
CUSTODY SINCE  
22.06.2020)  
(TCR+2PB K/B)

**COURT HALL NO :3**

- 47 CRL.A 100604/2022 (C, ) S P KANDAGAL HCGP  
(U/SEC.374(2) OF CRPC)  
(APPEAL ADMITTED ON  
14/02/2023)  
(APPELLANT/ACCUSED IS  
IN CUSTODY  
SINCE 14/06/2018)  
(5 YEARS 6 MONTHS)  
(TCR, 2 PB K/B)
- 48 CRL.A 100611/2022 (C, ) N R KRISHNAPPA (VK) ADDL SPP FOR RESPONDENT  
(U/SEC.374(2) OF CRPC) GOURISHANKAR S MOT  
(APPEAL ADMITTED ON  
13/01/2023)  
(APPELLANT / ACCUSED  
NO.1 IS IN CUSTODY  
SINCE  
25.03.2018)  
(5 YEARS 9 MONTHS)  
(TCR, 2 PB K/B)
- 49 CRL.A 100631/2022 (C, ) S P KANDAGAL AGA FOR RESPONDENT  
(U/SEC.374(2) OF CRPC)  
(ADMITTED ON  
05/09/2023)  
(APPELLANT/ACCUSED  
NO.1 IS IN CUSTODY  
SINCE 22.03.2018)  
(5 YEARS 9 MONTHS)  
(TCR + 2 PB KEPT  
BELOW)
- 50 CRL.A 100131/2023 (C, ) SANTOSH PUJARI ADDL SPP  
(U/SEC.374(2) OF CRPC)  
(APPEAL ADMITTED  
1-6-2023)  
(TCR+2 SETS OF VOLUME  
1-3 PB'S K/B)  
(THE ACCUSED IS IN  
CUSTODY SINCE  
02.02.2018)  
(5 YEARS 11 MONTHS)

---END---